

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105
IA-465/2021
in
IB-889/ND/2019

IN THE MATTER OF:

Sonal Anand

Vs.

International Trenching (P) Ltd

....OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the OL :

For the RD :

For the Intervener :

: Ms. Anjali Sharma, Adv for directors of the CD

: Mr. Aditya Gauri and Mr. Amar Vivek , Adv for RP
Mr. Dhananjay Sud- Adv for RP

: Mr. Mohd Nazim Khan, Erstwhile IRP

ORDER

IA-465/2021 :

Counsel for the Resolution Professional is present and submitted that COC on 8th December, 2020 had resolved to seek the extension of the CIRP for a further period of 60 days. It is submitted by the Counsel for the R.P. that CIRP period of 270 days got expired on 12th January, 2021 and the extension is to be granted with effect from 13.1.2021 onwards.

Contd

Perused the Application and heard the Counsel for the Resolution Professional. In view of the Resolution that came to be passed on 8th December, 2020 by the COC for seeking extension of the CIRP period, we hereby grant the extension of 60 days with effect from 13.1.2021 onwards with the direction to the RP to expedite the process and file the progress report as prescribed.

In terms of the above, the Application is **allowed**.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit (Court-III)

12.2.2021

Item No.105

IA-465/2021

in

IB-889/ND/2019

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.105
CA-107/ND/2019
In
IB-889/ND/2020

IN THE MATTER OF:

Sonal Anand

...OPERATIONAL CREDITOR

Vs.

International Trenching (P) Ltd

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the OL :

For the RD :

For the Intervener :

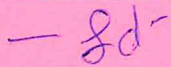
Mr. Aditya Gauri and Mr. Amar Vivek , Adv for RP
Mr. Dhananjay Sud- Adv for RP
: Mr. Mohd Nazim Khan, Erstwhile IRP

ORDER

CA-107/2019 :

Counsel for the Resolution Professional is present. Counsel for the Respondent has filed the reply. The Counsel for the Resolution Professional is directed to file rejoinder.

List on 05.3.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.105
CA-872/ND/2020
In
IB-889/ND/2019

IN THE MATTER OF:

Sonal Anand

...OPERATIONAL CREDITOR

Vs.

International Trenching (P) Ltd

...RESPONDENT

SECTION

U/s 252

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the Respondent : Mr. Rajesh Rai, Advocate for R-3

For the RD :

For the Intervener : Mr. Aditya Gauri and Mr. Amar Vivek , Advocate for RP

Mr. Dhananjay Sud- Adv for RP

ORDER

IA-872/2019 :

Counsel for the Resolution Professional is present. Counsel for the Respondents 1 & 2 is present. Counsel for the Respondent-3 is present. They are directed to file reply, if the reply has already been filed, a copy is directed to be supplied to the Counsel for the R.P. for filing Rejoinder, if any.

List on 05.3.2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit (Court-III)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105
IA-2910/2020
in
IB-889/ND/2019

IN THE MATTER OF:

Sonal Anand

...OPERATIONAL CREDITOR

Vs.

International Trenching (P) Ltd

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:

For the OL

: Ms. Anjali Sharma, Adv for directors of the CD

For the Intervener

: Mr. Aditya Gauri and Mr. Amar Vivek , Adv for RP

Mr. Dhananjay Sud- Adv for RP

: Mr. Mohd Nazim Khan, Erstwhile IRP

ORDER

IA-2910/2020 :

Counsel for the Resolution Professional is present. Counsel for the suspended board of directors is present. The Counsel for the suspended board of directors has filed the objections to the Audit report, to which, the reply may be filed by the Counsel for the R.P. within two weeks subject to providing a copy of the objections filed by the Counsel for the suspended board of directors.

List the matter on 05.3.2021.

- Sd/-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd/-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Sujeet

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105
IA-1886/2020
in
IB-889/ND/2019

IN THE MATTER OF:

Sonal Anand
Vs.
International Trenching (P) Ltd

....OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the OL : Ms. Anjali Sharma, Adv for directors of the CD
For the Intervener : Mr. Aditya Gauri and Mr. Amar Vivek , Adv for RP
Mr. Dhananjay Sud- Adv for RP
: Mr. Mohd Nazim Khan, Erstwhile IRP

ORDER

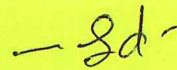
IA-1886/2020 :

Counsel for the Resolution Professional is present. Counsel for the Respondent has filed the reply. The Counsel for the Resolution Professional is directed to file rejoinder.

List on 05.3.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.105

IA-1640/ND/2020

In

IB-889/ND/2020

IN THE MATTER OF:

Sonal Anand

Vs.

International Trenching (P) Ltd

....OP: CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the OL :

For the RD :

For the Intervener :

Mr. Aditya Gauri and Mr. Amar Vivek , Adv for RP

Mr. Dhananjay Sud- Adv for RP

: Mr. Mohd Nazim Khan, Erstwhile IRP

ORDER

IA-1640/2020 :

Counsel for the Resolution Professional is present. Counsel for the Respondent has filed the reply. The Counsel for the Resolution Professional is directed to file rejoinder.

List on 05.3.2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit